

**(v) Need to Develop Places of Tourist Importance
in Bihar to Attract Foreign as well as
Indian Tourists**

Shri Nawal Kishore Rai (Sitamarhi) : Speaker, Sir, under rule 377, I would like to inform through you that there are several tourist spots in Bihar. Regarding tourist spots, Bihar compares favourably with other States. Bihar has several places of historical, cultural, natural and religious importance. In absence of adequate facilities tourism industry in Bihar is lagging behind as compared to other States. There are several tourist spots of national and international importance. By giving wide publicity, a large number of Indian and foreign tourists can be attracted and a large amount of foreign exchange can be earned. This would improve the State's economy. Income from tourism can increase many times if all the tourist spots are linked by direct rail and air services and also by providing adequate staying, food, medical and security facilities. In addition to it I would request the Central Government to construct an international airport in Patna at the earliest in the interest of the tourists and for the development of tourism in the State.

**(vi) Need to Restore Flights Between Bhubaneswar
and Delhi and also to Connect Jharsuguda in
Orissa by Air**

[English]

Shri Sriballav Panigrahi (Deogarh) : Sir, the State Capital Bhubaneswar is the only place in Orissa to have airlink. Thus, the need for operation of at least one flight between Bhubaneswar and Delhi every day need not be over-emphasised. But it is a matter of regret that the Indian Airlines which is the only organisation operating in this sector has recently withdrawn its flights on two days a week, that is, Tuesday and Sunday, thereby causing a great deal of inconvenience to the air passengers. Further, necessary action may please be taken to establish the much-needed airlink with Jharsuguda, the gateway to the western region of Orissa.

I would, therefore, request that flights withdrawn by the Indian Airlines in this sector may be restored immediately and Jharsuguda be connected by air.

**(vii) Need to Protect the Interests of Workers of
Cotton Mills in Kanpur, U.P.**

[Translation]

Shri Jagat Vir Singh Drona (Kanpur) : Mr. Speaker, Sir, earlier also I had drawn the Government's attention towards the plight of the cotton mills in Kanpur, but the government did not take effective steps in this direction, as a result of which there is grave labour unrest in Kanpur. And this has become a permanent problem for the administration. The workers are not being paid wages, what to talk of running the mills. Due to the sharp cut in the budget provision by the Government neither the raw materials is being made available nor wages of the workers are being paid since the past two months. Large number of workers who had been working for over fifteen years have been retrenched in spite of the clear cut assurance given in the Lok Sabha by the hon. Prime Minister and the Finance Minister. Referring the case of these sick mills to the Board for Industrial and Financial Reconstruction (BIFR), is, in the workers' views,

a step towards the closure of the mills. Thousands of workers have lost their jobs and their families have become victims of starvation. An unprecedented uncertainty is prevailing. There is great resentment among the workers and they are expressing it in various forms.

Therefore, I demand that the Central Government should implement its assurances and announcements made in this House without any delay and it should be ensured that not a single worker is removed and those who have been removed would be taken back immediately. The Government should make permanent arrangement for the timely payment of wages. Administrative and economic analysis should be undertaken to run these mills and effective steps should be taken to prevent unprecedented expected labour unrest.

**(viii) Need to Provide Financial Assistance to State
Government of Bihar for Modernisation of Sick
Power Units**

Shri Ramashray Prasad Singh (Jahanabad) : Mr. Speaker, Sir, power generation had come to a standstill in Bihar, Bengal and Orissa on 30th-31st July, resulting in acute power crisis in Bihar. Two units of 65 MW each, of Sawarnarekha Hydrel Power Project were started, but they too stopped. For this reason Bihar was purchasing 50 MW of power from Uttar Pradesh.

The problem of inadequate and irregular supply of power already exist in Bihar. The supply of electricity in rural areas is very little. Electricity is essential for the farmers and the public. Due to non-supply of electricity regularly, generators are used, which increases pollution. In such a situation, the Central Government should assist the State Governments for providing regular supply of electricity and effective step should be taken for setting up of indigenous power plants.

Therefore, it is my request to the Central Government to provide necessary assistance for the modernisation of sick power plants in Bihar to ensure regular power supply and to take an initiative at the earliest to set up new power plants.

[English]

Mr. Speaker : I think, we have a Bill to be passed. We shall have to take care to see that the Bill is passed within the time which is allotted to it so that we can take up the other business. Please cooperate.

The House stands adjourned to meet again at 2.30 p.m.

13.23 hrs.

*The Lok Sabha then adjourned for Lunch till Thirty
Minutes past Fourteen of the Clock.*

14.30 hrs.

(At 14.30 hours quorum bell was rung. No quorum was made. At 14.34 hours quorum bell was rung again and no quorum was made. At 14.37 hours once again quorum bell was rung and no quorum was made. Thereafter, the Secretary-General made the following announcement.)